

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

FIR-296/20  
PS-PIA  
U/S-323/342/365/50634 IPC

26.10.2020

Fresh application on behalf of applicant for JAMATALASHI received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 29.10.2020.



(Aakanksha Vyas)  
Metropolitan Magistrate (East Distt)  
Karkardooma Court Complex,  
Room No. 03 (East) KKD Court  
Delhi-110032  
Delhi/ 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

FIR-296/20  
PS-PIA  
U/S-323/342/365/50634 IPC

26.10.2020


Fresh application on behalf of applicant for SUPERDARI UP14-D2-8820  
BREEZA MARUTI SUZUKI MODEL-2019 COLOUR-WHITE received by way  
of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 28.10.2020.



  
(Aakanksha Vyas)  
Metropolitan Magistrate (East Distt)  
Karkardooma Court  
Delhi-110032  
26-10-2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Barkhadoma Court, Delhi

E-FIR No: 22538/2020  
PS: SHAKARPUR  
U/s: 379 IPC

S/u. Md Aslam

26.10.2020.

Fresh application U/s 437 Cr.P.C for bail received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 27.10.2020.



(Aakanksha Vyas)  
Metropolitan Magistrate (East District)  
MM-05 (East) Barkhadoma Court  
Delhi 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

E-FIR No: 17275/2020  
PS: Shakarpur  
U/s: 379/411 IPC

*S/V. Anshesh Kumar*

26.10.2020.

Fresh application U/s 437 Cr.P.C for bail received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 27.10.2020.



*(Aakanksha Vyas)*  
Metropolitan Magistrate (East Delhi) Court  
Room No. 03, Floor, Court Complex,  
Karkardooma Court, Delhi-110032  
Delhi/26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardocma Court, Delhi

FIR No: 0291/2020  
PS: PIA  
U/s: 379/34 IPC

26.10.2020.

Fresh application U/s 437 Cr.P.C for bail received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 27.10.2020.



*AAKANKSHA VYAS*  
Metropolitan Magistrate (East Distt)  
Karkardocma Court, Delhi  
MM-05 (East) KID Court  
Delhi/ 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

FIR No: 87/2012  
PS: KRISHNA NAGAR  
U/s: 379/411/34 IPC

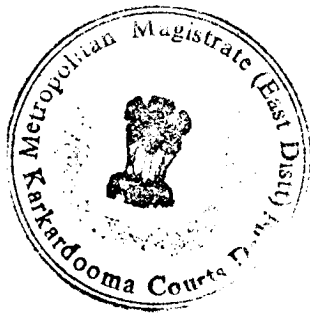
26.10.2020.

Fresh application Calling the jail report from jail suptd. Of central jail  
Tihar/Mandoli received by way of email

Present: Ld. APP for the State.

None for applicant.

Jail Suptd. Concerned for file report on above case on  
27.10.2020.



(Aakanksha Vyas)  
Metropolitan Magistrate (East District)  
MN-03 (East) Karkardooma Courts Complex,  
Delhi/ 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

MD ANSAR @ MALINGA VS STATE  
PS: KRISHNA NAGAR

26.10.2020.

Fresh application Calling the jail report from jail suptd. Of central jail  
Tihar/Mandoli received by way of email

Present: Ld. APP for the State.

None for applicant.

Jail Suptd. Concerned for file report on above case on  
27.10.2020.



*(Signature)*  
Metropolitan Magistrate (East District)  
Karkardooma Court  
MM-05 (East) Karkardooma Court  
Delhi/ 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

FIR-021936/20  
PS-SH PUR  
U/S-379/411IPC

26.10.2020


Fresh application on behalf of applicant for SUPERDARI MOTOR CYCLE  
NO-DL7SB2618 received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 29.10.2020.



  
Metropolitan Magistrate (East Dist.)  
Karkardooma Court Complex,  
MM-05 (East) MKD Court  
Delhi/ 26.10.2020



AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardoome Court, Delhi

FIR-484/20  
PS-KRISHNA NAGAR  
U/S-279/337 IPC

26.10.2020

Fresh application on behalf of applicant for SUPERDARI DL10-SZ-7408  
MOTOR CYCLE received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 29.10.2020.



(Aakanksha Vyas)  
Metropolitan Magistrate (East District)  
Karkardoome Courts, Delhi  
Delhi/ 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

STATE @ MOHIT MAGG & ORS.  
FIR NO. 140/2018  
U/S- 324/506/34 IPC  
PS: KRISHNA NAGAR

26.10.2020.

Fresh application of applicant regarding seeking no objection re-  
garding permitting him to apply fresh passport.

Present: Ld. APP for the State.

None for applicant.

Put up for 29.10.2020.



(Aakanksha Vyas)  
Metropolitan Magistrate (East District)  
MM 03 (East) Karkardooma Court  
Delhi/ 26.10.2020

26.10.2020

AANKANKSHA VYAS  
Metropolitan Magistrate  
Room No. 03, Floor,  
Karkardooma Court, Delhi

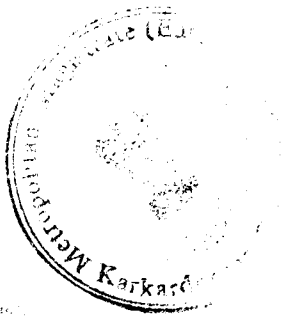
FIR-023999/20  
PS-ANAND VIHAR  
U/S-379 IPC


Fresh application on behalf of applicant for SUPERDARI DL1RV-4217 MAKE  
BAJAJ THREE WHEELER received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 29.10.2020.



  
Metropolitan Magistrate (East District)  
(Aakanksha Vyas),  
Karkardooma Court, Delhi  
MM-05 (East) KKD Court  
Delhi/ 26.10.2020

AAKANKSHA VYAS  
Metropolitan Magistrate  
Room No.03, Floor,  
Karkardooma Court, Delhi

FIR-0358/20  
PS-KRISHNA NAGAR  
U/S-379/356/34IPC

26.10.2020


Fresh application on behalf of applicant for SUPERDARI MOBILE PHONE  
MAKE SAMSUNG -S10PLUS received by way of email

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 29.10.2020.



  
(Aakanksha Vyas)  
Metropolitan Magistrate (East Dist) Karkardooma Court  
Delhi/ 26.10.2020